

**रेलवे सेवा आयोग (दक्षिण-पूर्व रेलवे)  
में मध्य प्रदेश का प्रतिनिधि**

3163. श्री श्रीकृष्ण अग्रवाल : क्या रेल-मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश दक्षिण पूर्व रेलवे के अन्तर्गत आता है तथा वर्ष 1971-72 में रायपुर डिब्बे में अधिकतम राजस्व रेलवे को प्राप्त हुआ है;

(ख) रेलवे सेवा आयोग में मध्य प्रदेश का अभी तक कोई प्रतिनिधि क्यों नहीं लिया गया है; और

(ग) मध्य प्रदेश का प्रतिनिधि आयोग में कब तक ले लिया जायेगा ?

रेल मंत्री (श्री टी. ० एं. पाई) : (क) मध्य प्रदेश राज्य आंशिक रूप से दक्षिण-पूर्व रेलवे द्वारा सेवित है। चूंकि रायपुर में कोई मण्डल कार्यालय नहीं है इस लिए, इसकी आय की तुलना दक्षिण-पूर्व रेलवे के अन्य मण्डलों में नहीं की जा सकती।

(ख) और (ग). रेल सेवा आयोगों के अध्यक्ष और सदस्य सदस्यों की नियुक्ति संघ लोक सेवा आयोग की सिफारिशों पर की जाती है. प्रादेशिक आधार पर उनका चुनाव नहीं होता।

#### **Tobacco Board**

3164. SHRI RAMKANWAR : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government contemplate formation of a Tobacco-Board ;

(b) if so, the functions and the constitution of the Board ; and

(c) how would it help production and export of tobacco ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) to (c). Yes, Sir. It has been decided to set up Tobacco Marketing Board for flue cured virginia Tobacco. The constitution, functions etc. of the Board are yet to be finalised.

**Lifting of Ban on Indian Cigarettes by Nepal**

3165. SHRI NIHAR LASKAR :  
SHRI B. K. DASCHOW-  
DHURY :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Nepal has lifted the ban, imposed in October, 1968, on the import of Indian cigarettes ;

(b) if so, the present position in regard to export of cigarettes to Nepal ; and

(c) the foreign exchange likely to be earned therefrom ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). Under the current policy of Government of Nepal, import of only three brands of Indian cigarettes is permitted from India. The question of revising this policy has been taken up with them.

(c) Since payments for trade exchanges between India and Nepal are not made in free foreign exchange, the question of earning free foreign exchange on export of Indian cigarettes to Nepal does not arise.

**Export of Engineering Goods through Projects and Equipment Corporation**

3166. SHRI NIHAR LASKAR :  
SHRI RAMAVATAR SHAS-  
TRI :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Projects and Equipment Corporation of India had succeeded in doubling the export of engineering goods during 1971-72 ;

(b) if so, the volume of exports made in the last two years ; and

(c) which are the more important projects in which Projects and Equipment Corporation has shown active interest ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). The Projects and Equipment Corporation was set up in April, 1971. In the very first year of their operation, i.e. 1971-72, their share in the total exports